

ITEM NO.104

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4399/2016

GYANENDRA PRATAP SINGH

Appellant(s)

VERSUS

YOGENDRA PRATAP SINGH . & ORS.

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. Ashish Kumar Upadhyay, AOR

For Respondent(s) : Mr. Mohan Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellant, list
after summer vacation.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR